

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Review Petition No.19 of 2015

In Appeal No.108 of 2014 and IA Nos.360 of 2015 & 143 of 2016

Dated: 07th September, 2016

In the matter of :

Power Company of Karnataka Ltd. & Ors.

... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

ORDER

Bench did not assemble today.

The matter is posted for hearing on **06th October, 2016.**

Court Master

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